

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Service Tax Appeal No. 61 of 2012

[Arising out of OIA-199/2011/AHD-III/KANPAZHAKAN/COMMR-A-/AHD Dated 21/12/2011
passed by Commissioner of Central Excise-AHMEDABAD-III]

M/s. Creative Infocity Ltd

Info Tower-1, Nr. Naroda Circle,
Airport Road,
Gandhinagar, Gujarat

...Appellant

VERSUS

C.C.E. & S.T., Ahmedabad-iii

Custom House... 2nd Floor,
Opp. Old Gujarat High Court, Navrangpura,
Ahmedabad, Gujarat-380009

...Respondent

APPEARANCE:

None appeared for the Appellant

Shri S N Gohil, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

Final Order No. A/ 10799 /2020

DATE OF HEARING: 12.03.2020

DATE OF DECISION: 12.03.2020

RAMESH NAIR

The appellant filed a request letter to withdraw this appeal as they have opted to avail the "Sabka Vishwas" (Legacy Dispute Resolution) Scheme, 2019.

2. Accordingly, the appeal is dismissed as withdrawn.

(Dictated and pronounced in the open court)

**RAMESH NAIR
MEMBER (JUDICIAL)**

**RAJU
MEMBER (TECHNICAL)**